

**One Day Regional Workshop on Elimination of Bonded Labour
at Hyderabad, Telangana with participating State Andhra Pradesh**

Date: 2nd September, 2016

LIST OF PARTICIPANTS

S.N.	Participants	Nos.
Participants from State Government of Andhra Pradesh and Telangana		
1.	Chief Secretaries, Telangana and Andhra Pradesh	
2.	Principal Secretaries, Labour (Telangana and Andhra Pradesh)	2
3.	DGP, Telangana and Andhra Pradesh	
4.	<u>Secretaries from the following Departments of Telangana:</u> <ul style="list-style-type: none"> Labour, Social Welfare, Panchayati Raj & Rural Development, School Education, Women and Child Development, Tribal Welfare <u>Secretaries from the following Departments of Andhra Pradesh:</u> <ul style="list-style-type: none"> Labour, Social Welfare, Rural Development, Panchayati Raj, School Education, Women, Children, Disable & Senior Citizens, Tribal Welfare 	One Officers From Each Department
5.	• District Magistrates/District Collectors of Selected Vulnerable District to bonded labour, Telangana and Andhra Pradesh	1 from each district vulnerable to bonded labour
6.	* Selected SDMs from the vulnerable to bonded labour districts of Telangana and Andhra Pradesh	One from each district (approx 19)
7.	* Selected a few SPs of acutely prone to bonded labour districts of Telangana and Andhra Pradesh	4-5 from each district
8.	<u>Senior Officers from the following Departments of Telangana:</u> <ul style="list-style-type: none"> Labour, Social Welfare, Panchayati Raj & Rural Development, School Education, Women and Child Development, Tribal Welfare <u>Senior Officers from the following Departments of Andhra Pradesh:</u> <ul style="list-style-type: none"> Labour, Social Welfare, Rural Development, Panchayati Raj, School Education, Women, Children, Disable & Senior Citizens, Tribal Welfare 	4-5 Officers From Each Department
9.	* Reputed NGOs working in the field of Bonded Labour listed by the Govt. of Telangana and Andhra Pradesh	5-10
10.	Office bearers of employer's Association of Brick Kilns, stone crushing and other related industries from Telangana and Andhra Pradesh	10-12
11.	Research Scholars from Telangana University, NALSAR University of Law, Telangana and Osmania University, Hyderabad	8-10
12.	Members from Nagar Palika /Zila Parishad/ Panchayat Samiti from Telangana and Andhra Pradesh	8-10

NOTE: The list of Invitees/Representatives to be provided to NHRC at the earliest.

Delegations from NHRC	
1	Justice Shri D. Murugesan, Member
2	Shri S.N. Mohanty, Secretary General
3	Dr. Ranjit Singh, Joint Secretary
4	Lt. Gen. P.G. Kamath (Retd.), Special Rapporteur
5	Shri O.P. Vyas, Assistant Registrar (Law)
6	Shri S.K. Gauba, Section Officer
Participants from Govt. of India	
1	Additional Secreary, Labour Welfare, Ministry of Labour & Employment
Participants from Andhra Pradesh Human Rights Commission	
1	Chairperson/Member

Note: Total Nos. of Participants May be Around 180-200